

# OFFICE OF THE DISTRICT & SESSIONS JUDGE, JIND.

## ORDER

In view of the Haryana Government Notification No. DMC-SPO-2020/6008 dated 30.05.2021 vide which lockdown has been extended in the entire State of Haryana from 31.05.2021 (5:00 A.M. onwards) to 07.06.2021 (till 5:00 A.M.) to contain the spread of Corona Virus and in continuation of this office order bearing 6007-6029 dated 17.05.2021, 6463-6489 dated 19.05.2021 and 6668-91 dated 24.05.2021, it is ordered that all the Judicial Officers except those who are availing summer vacation w.e.f. 01.06.2021, posted in this Sessions Division shall attend their Court on regular basis and are directed to finish the urgent work (through virtual mode) before they leave the Court premises. The Judicial Officers are directed to adjourn all the cases in advance fixed in their Courts on day to day basis from 31.05.2021 to 04.06.2021 (05.06.2021 being 1st Saturday officer to work from home and 06.06.2021 being Sunday). The Judicial Officers shall inform the office of undersigned, either orally or telephonically, as and when they leave their Courts before office/court/duty hours. Only minimum number of staff shall be called on duty on rotation basis. List of the staff members who shall attend the duty on day to day basis be sent to this office in advance.

The officers shall remain available on station and shall not leave the station without prior permission.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as Litigants.

All concerned be informed accordingly.

District & Sessions Judge,  
Jind

Endst. No. 7091-7116

Dated 31/05/2021

A copy of the same is forwarded to the following:

1. The Registrar General, Punjab & Haryana High Court, Chandigarh for information.
2. All the Judicial Officers posted in this Sessions Division.
3. The Deputy Commissioner, Jind.
4. The Superintendent of Police, Jind.
5. The District Attorney, Jind.
6. The Presidents, Bar Associations, Jind, Narwana and Safidon.
7. The Superintendent Grade-II Judicial of this office.
8. Statistical Assistant of this office.
9. System Officer/Computer Clerk of this office.

for information and necessary action.

District & Sessions Judge,